

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:479
ANSWERED ON:22.02.2006
INTEGRATED RURAL ENERGY PROGRAMME
Yadav Shri Ram Kripal

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether all the districts of each State particularly in Bihar have been covered under Micro Level Energy Plans under the Integrated Rural Energy Programme (IREP) ; and

(b) if so, the details alongwith the budget allocation made therefor, State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a) & (b) : The Integrated Rural Energy Programme (IREP) was modified in 2003-04. The modified IREP is a 50:50 Centrally Sponsored Scheme under which financial and technical assistance is provided for preparation and implementation of micro level energy plans and related activities. No separate budgetary allocation is made State-wise under this programme. Central Financial Assistance is, however, provided on the basis of proposals received from the States, availability of central funds, provision of counterpart funds by the States, settling of earlier accounts, etc. Twenty States have been covered so far under the modified IREP, in which selected districts have been taken up for preparation and implementation of micro level district energy plans. The list of States and the districts covered under the modified IREP since 2003-04 is given in the Annexure. The modified IREP Programme has not been set up so far in Bihar.

Annexure

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No.479 for 22.02.2006 regarding IREP.

State-wise number of districts covered under modified Integrated Rural Energy Programme (IREP) since 2003-04

S.No. Name of State Number of districts
covered under IREP

| | |
|----------------------|----|
| 1. Andhra Pradesh | 13 |
| 2. Arunachal Pradesh | 5 |
| 3. Chhatisgarh | 16 |
| 4. Gujarat | 2 |
| 5. Haryana | 19 |
| 6. Himachal Pradesh | 12 |
| 7. Jammu & Kashmir | 14 |
| 8. Jharkhand | 7 |
| 9. Karnataka | 27 |
| 10. Kerala | 14 |
| 11. Madhya Pradesh | 48 |
| 12. Manipur | 9 |
| 13. Meghalaya. | 7 |
| 14. Mizoram | 6 |
| 15. Nagaland | 6 |
| 16. Pondicherry | 1 |
| 17. Punjab | 17 |
| 18. Tripura | 2 |
| 19. Uttranchal | 13 |
| 20. Uttar Pradesh | 60 |